



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : Savithri Vasanthkumar
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PAVITRA VENKATESWARAN	Counsel for the Petitioner	
2.	"Kardmle Sashendn" N.P. Vijay Kumar P. Rajagiri	Counsel for Respondents 3 & 4	

ORDER

Ms Pavitra Venkateswaran, counsel for petitioner present. R2 called but absent. No representation. R3 & R4 present alongwith their counsel, Shri N P Vijaykumar, present. Both the parties are directed to suggest a name of the independent mediator, who is in consensus with both the parties for settlement by the next date of hearing. Counsel for petitioner is directed to inform R2 with regard to the next date of hearing. Put up on 06.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)